

DIVISION BENCH  
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/522(KB)2018  
IA(I.B.C)/1476(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> JULY 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS SILVERTON SPINNERS LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Ms. Vedika Sureka, Adv.

] For the Liquidator

**ORDER**

1. Ld. Counsel appearing on behalf of the liquidator present.
2. **IA(I.B.C)/1476(KB)2024:**
  - a. This application has been filed by the Liquidator to place on record the 2<sup>nd</sup> Progress Report, which is placed at page nos. 7 to 15 of the application. This application is supported by an affidavit which is placed at page nos. 5 to 6 of the application. The 2<sup>nd</sup> Progress Report is taken on record, and, accordingly this application is **disposed of**.
3. List the main CP for further consideration on **25.07.2024** had already posted.

**D. Arvind**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)

Ar.